

### Smuggling

\*1675. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been smuggling of horses from Pakistan during 1955; and

(b) if so, their number from East and West Pakistan separately?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** (a) and (b). Yes, Sir; there has been some smuggling of horses from West Pakistan. The actual number of cases detected by the Customs authorities during 1955 (up to 30-6-1955) is 9 involving in all 9 horses.

**Sardar Iqbal Singh:** May I know whether the Government give some permission for the import of horses from Pakistan?

**Shri A. C. Guha:** Horses are allowed to be imported generally on the recommendation of the Turf Clubs. It may also be from Pakistan. There is no particular ban on import from Pakistan.

**Sardar Iqbal Singh:** May I know whether Government is aware of the fact that many of the horses which are running in the Race Club are smuggled horses, smuggled from Pakistan without an import permit?

**Shri A. C. Guha:** Generally we take it that a race horse would be of the price about Rs. 2,000. But, the average price of these horses which have been smuggled, I think, would not be more than Rs. 300 or 400. I am not quite sure that these are for racing purposes. Anyway, there has been some smuggling.

**Shri Bogawat:** Is there any import duty on horses and if so, is that recovered on smuggled horses?

**Shri A. C. Guha:** Unless the price is at least Rs. 2,000 or more, there is no import duty on horses. I do not think these horses would be liable to any tax because their average price was near about Rs. 300 per horse.

**Mr. Speaker:** Thakur Jugal Kishore Sinha: absent. Shri M. Islamuddin: absent. Next question.

**Shri Krishnacharya Joshi:** I have also . . . . .

**Mr. Speaker:** That will come in the end.

**Shri Krishnacharya Joshi:** I have also tabled a question. I have

received a communication from the office saying that my name will be bracketed. My name is not found here.

**Mr. Speaker:** I do not find it in my list.

**Shri Krishnacharya Joshi:** I have received a letter. It is not here in the printed list.

**Mr. Speaker:** He may put the question?

### Hoisting of Pakistani Flags

\*1677. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Pakistan's National Flags were found flying in Warangal and Nizamabad Districts (Hyderabad) on the Independence day and on the 17th August, 1955;

(b) whether it is a fact that the same thing happened at several places in the State last year; and

(c) if so, the steps taken by Government in the matter?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Green flags resembling the Pakistan flag were found at two public places in Armoor in Nizamabad District and at the Nekonda Railway Station in Warangal District on the dates mentioned.

(b) Yes.

(c) The three cases which occurred during this year are under investigation. There were nine similar cases in 1954 of which two have ended in conviction, two are pending trial, one has been withdrawn and four are under police investigation.

**Shri Krishnacharya Joshi:** May I know whether there is an organised party which is responsible for this mischief?

**Shri Datar:** That question also is under investigation.

**Shri Krishnacharya Joshi:** May I know whether the persons who are responsible for hoisting the flag are Pakistani nationals or Indian nationals?

**Shri Datar:** I am not in a position to say categorically at this stage.

**Shri Krishnacharya Joshi:** May I know how many persons were convicted in the last year's hoisting of flag?

**Shri Datar:** I have not got that number. There were convictions in two cases.

**Dr. Suresh Chandra:** May I know whether the persons convicted last year were Pakistani nationals or Indian nationals.